

## **Annexure C**

## (a) **CLOSE ENDED SCHEME**

Sr. No	Scheme Category		Maximum Base Expense ratio as per cent of the daily net assets		
		Existing	New proposed		
(i)	Equity oriented scheme(s)	1.25%	1.00%		
(ii)	Other than equity oriented schemes(s)	1.00%	0.80%		

## (b) **OPEN ENDED SCHEMES**

Sr. No	Scheme Category	Maximum Base Expense ratio as per cent of the daily net assets		
		Existing	New proposed	
Index fund schem	e or exchange traded fund			
(i)	Index fund scheme or exchange traded fund	1.00%	0.85%	
Fund of Funds				
(ii)	Expense ratio of Fund of Funds investing in liquid schemes, index fund scheme and exchange traded funds (including weighted average of the expense ratio levied by the underlying scheme(s))	1.00%	0.85%	
(iii)	Expense ratio of Fund of Funds, other than fund of funds mentioned at sub-section 5(b)(ii), investing a minimum of sixty-five per cent of assets under management in equity oriented schemes as per scheme information document (including weighted average expense ratio levied by the underlying scheme(s)	2.25%	2.10 %	
(iv)	Expense ratio of Fund of Funds not covered at sub-section 5(b)(ii) and 5(b)(iii) above (including weighted average expense ratio levied by the underlying scheme(s))	2.00%	1.85 %	



## (c) OPEN ENDED SCHEMES OTHER THAN THE SCHEMES SPECIFIED UNDER SUB-SECTION 65(5)(b)

Assets under management Slab (In Rs. crore)	Base expense ratio limits for equity oriented schemes		Base expense ratio limits for other than equity oriented schemes	
	Existing	Proposed	Existing	Proposed
on the first Rs.500 crores of the daily net assets	2.25%	2.10%	2.00%	1.85%
on the next Rs.250 crores of the daily net assets	2.00%	1.90%	1.75%	1.65%
on the next Rs.1,250 crores of the daily net assets	1.75%	1.60%	1.50%	1.35%
on the next Rs.3,000 crores of the daily net assets	1.60%	1.45%	1.35%	1.25%
on the next Rs.5,000 crores of the daily net assets	1.50%	1.35%	1.25%	1.15%
On the next Rs.40,000 crores of the daily net assets	Expense ratio reduction of 0.05% for every increase of Rs.5,000 crores of daily net assets or part thereof.			
On balance of the assets	1.05%	0.90%	0.80%	0.70%

<sup>•</sup> Note – The slabs have been adjusted taking into account exclusion of the statutory levies from base expense ratio and changes proposed for the additional expense of 5 bps.